

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 12/SM/2016**

- Subject : No-compliance of the provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009 and the Central Electricity Regulatory Commission (Power Market) Regulations, 2010.
- Date of hearing : 9.5.2017
- Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Respondents : Manikaran Power Limited and Another.
- Parties present : Shri Nishant Kumar, Advocate, MPL  
Ms. Shikha Ohri, Advocate, MPL  
Shri Vedant Sonkhiya, MPL  
Shri Sneh Ashish, MPL  
Shri Amit Kapur, Advocate, IEX  
Shri Akshat Jain, Advocate, IEX  
Shri Ashutosh Srivastava, Advocate, IEX  
Shri Indranil Chatterjee, IEX

**Record of Proceedings**

Learned counsel for MPL requested for a short adjournment as the learned senior counsel for the respondent is committed in the Supreme Court in a prefixed matter. Learned counsel for IEX had no objection in this regard. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 15.6.2017.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Legal)**